



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
Jammu/Srinagar.

**Notification**

**Jammu, the 31<sup>st</sup> of March, 2017.**

**SRO 160.-** In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Sh. Ravinder Nath Sadhu, KAS Additional District Development Commissioner, Ramban to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction.

The Government further in exercise of the powers conferred by sub section 2 of section 10 of the said Code appoint the aforesaid Executive Magistrate as Additional District Magistrate within his territorial jurisdiction of District Ramban and shall have all the powers of District Magistrate under the said Code.

**By Order of the Government of Jammu and Kashmir.**

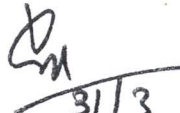
**Sd/**  
**(Abdul Majid Bhat)**  
**Secretary to Government,**  
**Department of L, J&PA.**

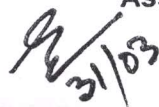
**NO: LD (P) 2007/Ramban.**

**Dated:- 31-03-2017.**

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate Ramban. This is with reference to his No. 5016/DMR dated:- 30-03-2017.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).
7. Concerned File.

  
**(Khursheed Ahmad Bhat)**  
**Assistant Legal Remembrancer,**  
**Department of LJ&P.A**

  
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